

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-73/2020

Jaideep Ree

...Applicant.

Vs

Police Inspector In Charge,
Canacona Police Station
Ribandar and anr.

...Respondents.

Shri R. Desai, Advocate for the Applicant.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:16 December 2020.

P.C.

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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